

[18 December, 2001] RAJYA SABHA

Rs. 111.40 lakhs and Rs. 71.98 lakhs have been released by the Council to Rajasthan and Orissa, respectively for the purpose.

(c) The Council have already established Krishi Vigyan Kendras (KVK) to impart training to farmers in various districts of the States. During the last one year, 46,372 and 6,376 farmers including farmwomen and rural youths have been trained by the KVKs of Rajasthan and Orissa, respectively.

Funding under Central Schemes for Soil Conservation etc.

2746. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) the salient features of the Centrally sponsored schemes of Soil Conservation in Catchment of River Valley Projects (Integrated Watershed Development in Flood Prone Rivers merged with this scheme); Integrated Development of Tropical and Temperate Zone Fruits; production and supply of vegetable seeds, development of commercial floriculture;

(b) the criteria for allocating funds under each scheme to States and corresponding Central share; whether these funds would be given to States as 100 per cent grant or whether it would follow the usual 70/30 (loan/grant) formula for Plan assistance; and

(c) the State-wise details of proposals received, funds released and utilized during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The Centrally Sponsored Schemes on Soil Conservation in Catchments of River Valley Projects and Watershed Development in Flood Prone Rivers merged with this scheme; Integrated Development of Tropical and Temperate Zone Fruits; production and supply of vegetable seeds, development of commercial floriculture; alongwith other Centrally Sponsored Schemes (a total of 27 Centrally Sponsored Schemes) have been subsumed under a single Scheme entitled "Macro Management Scheme" with effect from October, 2001. These Schemes are no longer in existence at present as individual entities. The salient features of Macro Management

Scheme alongwith details of pattern of assistance *i.e.* Central share, State Share and grant and loan etc. is given at Statement-I (See below). Funds to States are allocated/released on the basis of proposals received from States, scope of a scheme in the concerned State, amount lying unspent with the State out of earlier releases made under the Scheme, and overall resource position of the Department.

(c) The details of funds released and utilised prior to merger under Macro Management Scheme during the last three years are given at Statement-II.

Statement I

Macro Management of Agriculture 'Supplementation/Complementation of States' Efforts through Work Plan'

Objective: Macro Management scheme will aim at all round development in agriculture through Work Plans prepared by State. These include.

- Reflection of local needs/crop/regions specific/priorities etc.
- Providing flexibility and autonomy to States;
- Optimum utilization of scarce financial resource;
- Maximisation of returns;
- Removal of regional imbalances.

Salient features: It has been decided to move away from schematic approach to Macro management mode by integrating 27 Centrally Sponsored Schemes (a list is annexed). The previous pattern of rigid uniformly structured Centrally Sponsored Schemes, permitting little or no flexibility, which resulted in large unutilised balances with states has been dispensed with. Integration of Centrally Sponsored Schemes under Macro management approach will enhance the productivity of support programmes and accord greater flexibility to State Governments to develop and pursue activities on the basis of regional priorities. It is,

thus, a major step towards achieving decentralization in pursuance of restoring primacy of States in agricultural development planning. The Central Government will supplement/complement the State Government's efforts through regionally differentiated Work Plans comprising crop/area/target group specific interventions, formulated in an interactive mode and implemented in spirit of partnership with the States.

Pattern of assistance: The outlay of the Work Plan would be shared by the Centre and the States in the ratio of 90:10. In the case of North-Eastern States, however, the entire expenditure will be borne by the Government of India. Central assistance for Work Plans will be in the ratio of 80 by grants and 20% by loans.

List of Centrally Sponsored Schemes.

1. Assistance to Coop. Weaker Section.
2. Assistance to Women Cooperatives.
3. Non-overdue Cover Scheme.
4. Agri. Credit Stabilisation Fund.
5. Special Scheme for SC/ST.
6. Integrated Cereal Development Programmes in Rice Based Cropping System Areas.
7. Integrated Cereal Development Programmes in Wheat Based Cropping System Areas.
8. Integrated Cereal Development Programmes in Coarse Cereals Based Cropping System Areas.
9. Special Jute Development Programme.
10. Sustainable Development of Sugarcane Based Cropping System Areas.
11. Balanced & Integrated Use of Fertilizer.
12. Promotion of Agricultural Mechanization among Small Farmers.
13. Integrated Development of Tropical, Arid & Temperate Zone Fruits.
14. Production and Supply of Vegetable Seeds.

15. Development of Commercial Floriculture.
16. Development of Medicinal and Aromatic Plants.
17. Development of Roots & Tuber Crops.
18. Development of Cocoa & Cashew.
19. Integrated Programmed for Development of Spices.
20. Development of Mushroom.
21. Use of Plastics in Agriculture.
22. Bee-keeping.
23. National Watershed Development Project for Rainfed Areas.
24. Schemes for Foundation & Certified Seed Production of Vegetable Crops.
25. Soil Conservation in Catchments of River Valley Projects & Flood Prone Rivers.
26. Reclamation & Development of Alkali Soils.
27. State Land Use Boards.

Statement II

Details of funds released under Macro Management Scheme during the last three years.

(i) Details of Amount Released and Utilised during 1998-99 to 2000-01 under Soil Conservation in Catchment of River Valley Projects, State-wise.

(Rs. in lakhs)

S. No.	Name of the State	1998-1999		1999-2000		2000-2001	
		Releases	Utilised	Releases	Utilised	Releases*	Utilised (P)
1.	Andhra Pradesh	651.00	642.86	765.00	714.64	273.00	154.29
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	10.00	18.50	0.00	8.68	0.00	6.85
4.	Bihar	0.00	0.00	0.00	0.00	0.00	0.00
5.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
6.	Gujarat	433.00	375.97	480.00	406.77	134.00	263.30
7.	Haryana	218.00	124.36	80.00	160.77	60.00	16.91
8.	Himachal Pradesh	806.20	671.58	562.00	640.00	211.00	341.00
9.	Jammu & Kashmir	599.00	606.44	650.00	657.54	200.00	98.98
10.	Karnataka	1115.00	1085.63	1500.00	1495.15	234.00	348.98

*Upto October, 2000-01.

(Rs. in lakhs)

S. No.	Name of the State	1998-1999		1999-2000		2000-2001	
		Releases	Utilised	Releases	Utilised	Releases*	Utilised (P)
11.	Kerala	68.88	12.90	40.00	27.08	17.00	95.53
12.	Madhya Pradesh	2404.59	1993.17	2100.97	2144.63	350.00	618.79
13.	Maharashtra	1300.00	892.29	700.00	699.05	133.00	541.66
14.	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
15.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00
16.	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
17.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
18.	Orissa	112.39	113.59	300.00	81.81	34.00	243.58
19.	Punjab	51.00	23.40	20.00	0.00	8.00	0.00
20.	Rajasthan	1559.00	1287.20	1430.00	1695.72	448.00	643.08
21.	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
22.	Tamil Nadu	580.00	545.47	375.00	445.65	117.00	512.30
23.	Tripura	30.00	44.61	51.00	28.41	0.00	0.00
24.	Uttar Pradesh	2548.72	2482.73	2587.47	2363.50	327.00	1436.33
25.	West Bengal	20.00	19.11	0.00	22.73	0.00	108.52
26.	Uttaranchal					192.00	440.08
27.	Chhattisgarh						
TOTAL		12507.28	10939.81	11641.44	11592.13	2738.00	5870.18

(B) Details of Amount Released and Utilised during 1998-99 to 2000-01 under Integrated Development of Tropical Arid and Temperate Zone Fruits, State-wise.

1.	Andhra Pradesh	80.00	63.33	112.98	89.55	33.72	0.00
2.	Arunachal Pradesh	39.00	31.46	55.27	26.00	11.68	0.00
3.	Assam	20.00	0.00	0.00	0.00	8.66	0.00
4.	Bihar	20.00	0.00	0.00	0.00	8.00	0.00
5.	Goa	0.00	4.12	0.00	0.00	4.92	10.24
6.	Gujarat	30.00	5.09	30.00	19.91	12.03	5.00
7.	Haryana	75.00	34.71	40.00	69.22	17.32	27.64
8.	Himachal Pradesh	0.00	70.18	44.69	46.19	18.21	0.00
9.	Jammu & Kashmir	0.00	53.92	0.00	0.00	24.26	6.50
10.	Karnataka	140.00	166.41	199.94	131.05	38.85	9.00
11.	Kerala	216.19	94.16	70.00	0.00	23.70	0.00
12.	Madhya Pradesh	133.00	70.00	110.00	107.35	16.57	65.19
13.	Maharashtra	214.00	142.15	200.00	229.19	43.58	64.06

*Upto October, 2000-01

RAJYA SABHA [18 December, 2001]

(Rs. in lakhs)

S. No.	Name of the State	1998-1999		1999-2000		2000-2001	
		Releases	Utilised	Releases	Utilised	Releases*	Utilised (P)
14.	Manipur	0.00	152.00	75.00	0.00	20.28	0.00
15.	Meghalaya	10.00	10.00	21.20	0.00	12.94	0.00
16.	Mizoram	19.00	30.00	28.13	0.00	15.57	43.70
17.	Nagaland	113.00	113.00	59.70	59.70	15.49	15.49
18.	Orissa	500.00	295.16	635.11	385.20	30.44	300.00
19.	Punjab	39.00	15.97	0.00	6.00	29.45	0.00
20.	Rajasthan	70.00	64.01	80.62	52.95	18.87	48.02
21.	Sikkim	14.00	14.00	37.19	0.00	11.96	11.96
22.	Tamil Nadu	183.00	133.03	148.03	115.17	31.11	0.00
23.	Tripura	27.00	26.00	31.90	18.44	14.09	34.37
24.	Uttar Pradesh	20.00	100.49	122.44	199.66	33.66	106.17
25.	West Bengal	0.00	0.00	0.00	20.00	4.64	27.10
26.	Uttaranchal						
27.	Chhattisgarh						
TOTAL		1962.19	1689.19	2102.20	1575.58	500.00	774.44

(iii) Details of Amount Released and Utilised during 1998-99 to 2000-01 under Production and Supply of Vegetable Seeds, State-wise

1.	Andhra Pradesh	0.00	0.00	6.00	24.00	38.35	0.00
2.	Arunachal Pradesh	4.20	0.00	6.50	0.00	0.00	0.00
3.	Assam	0.00	0.00	5.00	0.00	0.00	0.00
4.	Bihar	0.00	0.00	10.00	0.00	0.00	0.00
5.	Goa	2.94	2.72	12.17	7.80	0.00	4.71
6.	Gujarat	2.61	4.76	15.00	3.81	7.00	1.50
7.	Haryana	5.99	4.50	13.50	11.99	0.00	3.00
8.	Himachal Pradesh	0.00	0.00	7.50	4.44	0.00	0.00
9.	Jammu & Kashmir	0.00	0.00	7.50	0.00	0.00	3.00
10.	Karnataka	10.00	5.98	23.16	25.15	0.00	0.00
11.	Kerala	4.50	2.25	21.50	0.00	0.00	0.00
12.	Madhya Pradesh	0.00	0.00	18.00	38.44	0.00	2.80
13.	Maharashtra	0.00	1.11	18.00	17.94	0.00	0.00

*Upto October 2000-01

(Rs. in lakhs)

S. No.	Name of the State	1998-1999		1999-2000		2000-2001	
		Releases	Utilised	Releases	Utilised	Releases*	Utilised (P)
14.	Manipur	0.00	21.05	11.50	9.00	0.00	0.00
15.	Meghalaya	5.70	2.30	5.80	0.00	0.00	0.00
16.	Mizoram	3.45	2.55	10.05	13.50	0.00	3.00
17.	Nagaland	9.00	0.30	4.50	13.50	0.00	0.00
18.	Orissa	15.00	15.00	108.70	132.70	0.00	0.00
19.	Punjab	0.00	0.00	9.40	0.00	0.00	0.00
20.	Rajasthan	8.92	5.34	9.84	11.75	0.00	1.74
21.	Sikkim	3.82	4.50	9.58	0.00	0.00	0.00
22.	Tamil Nadu	0.00	12.00	9.00	18.00	0.00	0.00
23.	Tripura	4.98	1.02	6.00	10.98	0.00	0.00
24.	Uttar Pradesh	0.00	62.66	15.00	49.17	0.00	4.42
25.	West Bengal	0.00	0.00	18.00	15.00	0.00	5.31
26.	Uttaranchal						
27.	Chhattisgarh						
TOTAL		81.11	148.04	381.20	407.17	45.35	29.48

(iv) Details of Amount Released and Utilised during 1998-99 to 2000-01 in Development of Commercial Floriculture, State-wise

1.	Andhra Pradesh	47.40	27.86	18.20	16.50	5.00	0.00
2.	Arunachal Pradesh	8.48	6.00	4.40	8.96	5.00	0.00
3.	Assam	3.50	6.50	5.50	0.00	0.00	0.00
4.	Bihar	45.00	0.00	0.00	1.25	2.00	0.00
5.	Goa	4.00	3.00	4.85	0.00	3.00	2.60
6.	Gujarat	0.00	3.09	6.65	3.00	3.00	8.00
7.	Haryana	79.50	79.50	53.35	43.89	10.00	22.48
8.	Himachal Pradesh	48.00	38.39	10.95	14.69	3.00	0.00
9.	Jammu & Kashmir	0.00	0.00	0.00	0.00	3.00	0.00
10.	Karnataka	20.00	54.38	24.40	45.84	7.00	0.00
11.	Kerala	25.00	6.00	22.00	22.40	5.00	0.00
12.	Madhya Pradesh	43.00	0.00	15.00	22.03	3.00	3.11
13.	Maharashtra	12.00	47.87	18.70	46.72	6.00	6.00
14.	Manipur	0.00	7.50	7.22	0.00	0.00	0.00

*Upto October 2000-01.

(Rs. in lakhs)

S. No.	Name of the State	1998-1999		1999-2000		2000-2001	
		Releases	Utilised	Releases	Utilised	Releases*	Utilised (P)
15.	Meghalaya	3.00	3.00	4.43	0.00	0.00	0.00
16.	Mizoram	0.00	6.00	9.40	4.00	0.00	5.40
17.	Nagaland	3.00	7.00	54.90	58.90	0.00	5.96
18.	Orissa	1.00	8.00	61.50	61.50	2.00	0.00
19.	Punjab	21.00	10.58	0.00	0.00	0.00	0.00
20.	Rajasthan	6.99	9.50	10.80	7.36	2.00	4.76
21.	Sikkim	41.00	42.04	17.50	23.00	0.00	8.50
22.	Tamil Nadu	25.00	77.95	21.80	18.00	11.00	0.00
23.	Tripura	6.00	4.50	2.65	2.15	0.00	0.00
24.	Uttar Pradesh	21.97	71.75	16.20	29.64	4.00	9.70
25.	West Bengal	14.00	0.00	7.60	7.60	3.00	31.95
26.	Uttaranchal						
27.	Chhattisgarh						
TOTAL		478.84	520.41	398.00	437.43	77.00	108.46

*Upto October 2000-01.

Central Schemes for Medicinal and Aromatic Plants etc.

2747. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) the salient features of the Centrally sponsored schemes of Development of Medicinal and Aromatic Plants; Development of Roots and Tuber Crops; Development of Mushroom, Bee keeping; Scheme for foundation and certified seed production of vegetable crops, State Land Use Boards; Oilseeds production programme;

(b) the criteria for allocating funds under each scheme to States and corresponding central share; whether these funds would be given to States as 100 per cent grant or whether it would follow the usual 70/30 (loan/grant) formula for Plan assistance; and

(c) the State-wise details of proposals received, funds released and utilized during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV):

(a) These schemes aim to increase the production and productivity of the respective crops through Supply of quality planting material of improved varieties and making available technical know-how to growers through trainings and demonstrations. The scheme on State